Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

‘A’ Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 14th June, 2012

OFFICE ORDER

In partial modification to this Ministry’s Office Order of even number dated 11.06.2012, Shri U.C. Nahta, DII will also look after the work relating to “Condonation of delay and AGM (change of venue)” till TCS changes the mapping for such work items and clear the backlog in two weeks.

2. DII (RC) will also look after the work relating to IGM Section.

Under Secretary to the Government of India

1. DII(UCN)/DII(RC).
2. Secretary/SS/JS(A)/ JS(R)/JS(M).
3. PS to CAM/PS to MOS, Corporate Affairs.
4. All other Officers/Sections of the Ministry.
5. e-Governance cell for uploading the order under the category ‘Miscellaneous’.